

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 406 of 2019

IN THE MATTER OF:

Ajay Agarwal

...Appellant

Versus

**Shantanu T. Ray,
Resolution Professional for AML Steel
& Power Ltd. & Ors.**

...Respondents

Present:

For Appellant: Mr. Rajesh Bohra, Advocate

**For Respondents: Mr. Mansumyer Singh and Mr. Mansij Arya, Advocates
for R-4.
Mr. Anant Merathia and Mr. Santanu T. Ray, Advocates
Mr. Prateek Kushwaha, Advocate for R-2 & R-3.**

O R D E R

28.08.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for admission (after notice)' on **27th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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